

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1872
TO BE ANSWERED ON 27.07.2017

PMGSY IN JHARKHAND

1872. SHRI SUNIL KUMAR SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether construction of roads in Jharkhand under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is not going on as per the schedule and if so, the details thereof and the reasons therefor;
- (b) the details of such roads or projects identified under PMGSY during the last three years and the current year, district-wise;
- (c) the steps taken/being taken by the Government to remove impediments in this regard; and
- (d) the details of the outcome of the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines, the roads sanctioned under the scheme, where the land along the proposed alignment, is free from all encumbrances, are to be completed by the implementing agencies with a maximum period of 24 months. However, there are cases when the road works are delayed because of factors like availability of land, adverse law and order situations, limited contracting and execution capacities etc.

The year-wise status of pending PMGSY works in Jharkhand is as follows:

Less than 2 years old	1402(3860.03km)
2-4 years old	520(1568.1km)
More than 4 years old	625(2506.61km)
Total pending	2547(7934.99km)

(c)& (d): Some of the important steps taken by the State Government to remove impediments and expedite the PMGSY works in the state are:

- (i) Creation of 23 additional Project Implementation Units for carrying out PMGSY work.
- (ii) In nearly 204 roads, contracts of defaulting contractors have been terminated and such works have been re-tendered and awarded. Cases have been lodged against 90 erring contractors.
- (iii) 218 defaulter contractors have been debarred for further participation in PMGSY works.
- (iv) 24 Contractors have been blacklisted.
- (iv) Registration of new contractors has been expedited to increase the contracting capacity of the state.

The progress of works is being regularly monitored at the state and regional level by the Ministry of Rural Development through Regional Review Meetings, Empowered committee meetings and Video Conferences. Further the progress of PMGSY works in Jharkhand has been reviewed at the level of Chief Secretary of the State, by the Secretary Rural Development, Government of India. The compliance of decisions taken in these meetings are being closely followed.

As a result of these interventions and closer monitoring the pace of PMGSY works has increased in the State, in the last three years including current year. State was earlier constructing nearly 2.75 Km road per day which has been increased up to 10.54 Km per day, in the first quarter of the current Financial year.
